

**CENTRAL INSTITUTE OF FISHERIES NAUTICAL AND
ENGINEERING TRAINING (ADMINISTRATIVE OFFICER)
RECRUITMENT RULES, 1990**

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**CENTRAL INSTITUTE OF FISHERIES NAUTICAL AND
ENGINEERING TRAINING (ADMINISTRATIVE OFFICER)
RECRUITMENT RULES, 1990**

G.S.R. 74 dated 17th January, 19901 .- In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, and in supersession of the Central Institute of Fisheries Nautical and Engineering Training (Administrative Officer) Recruitment Rules, 1986, the President hereby makes the following rules regulating the method of recruitment to the post of Administrative Officer in the Central Institute of Fisheries Nautical and Engineering Training, namely :--

1. Short title and commencement :-

(1) These rules may be called the Central Institute of Fisheries Nautical and Engineering Training (Administrative Officer Recruitment Rules, 1990.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule attached to these rules.

3. Method of recruitment, age limit, other qualifications etc

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|---------|--------|-------------|--------|------------|-----------------------|------------|
| | | | | | Services (Pension) | |
| | | | | | Rules, 1972 | |
| 1 | 1 | 3 | 4 | 5 | 6 | 7 |
| Admi- | 2* | General | Rs. | Not' | Not | Not |
| nistra- | (1990) | Central | 2000- | applicable | applicable | applicable |
| tive | | Service | 60- | | | |
| Officer | | Group 'B' | 2300- | | | |
| | | Gazetted, | EB-75- | | | |
| | | Ministerial | 3200- | | | |
| | | | 100- | | | |
| | | | 3500 | | | |